

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD



OA/020/00573/2016

HYDERABAD, this the 07<sup>th</sup> day of February, 2020.

THE HON'BLE MRS.NAINI JAYASEELAN : ADMINISTRATIVE MEMBER

1. B.Shiva Shankar S/o B.Narayana,  
Age about 57 years, Occ : Chargeman (Tech),  
Emp.No.918963-8, Ordnance Factory Medak.
2. M.Mallaiah S/o Muthai, Aged about 59 years,  
Emp.No.918964-5, Chargeman (Tech.)
3. K. Yellesham S/o K. Agamaiah, Aged about 53 years,  
Emp No. 918998, Chargeman (Tech.)
4. C. Balingosa S/o C. Narsaiah, Aged about 59 years,  
Emp No. 918904-8, Chargeman (Tech.)
5. Md. Taher Ali S/o Md.Burhunddian,  
Aged about 58 years,  
Emp No. 918905-5, Chargeman (Tech.)
6. M. Rayanna S/o Buchiah, Aged about 58 years,  
Emp No. 919075, Chargeman (Tech.)
7. D. Laxmana Chary S/o Venkata Chary , Aged about 53 years,  
Emp No.919072, Chargeman (Tech.)
8. Md. Usman Khan S/o Sarver Khan, Aged about 57 years,  
Emp No.919066, Chargeman (Tech.)
9. Sangiya S/o Ramji, Aged about 54 years,  
Emp No.919086, Chargeman (Tech.)

OA/020/00573/2016



10. P. Chandra Mohan Reddy S/o P.N.Pulla Reddy,  
Aged about 59 years, Emp No. 918990, Chargeman (Tech.)
11. M. Srinivas S/o Narayana, Aged about 51 years,  
Emp No. 918916, Chargeman (Tech.)
12. C. Bakka Reddy S/o Chandra Reddy, Aged about 57 years,  
Emp No. 918882-5, Chargeman (Tech.)
13. B. Yesaiah S/o Manaiah, Aged about 51 years,  
Emp No. 918987-1, Chargeman (Tech.)
14. J. Soma S/o Baksha, Aged about 58 years,  
Emp No. 918939-5, Chargeman (Tech.)
15. K. Vishwarupa S/o K.Sathaiah, Aged about 51 years,  
Emp No. 9189018, Chargeman (Tech.)
16. P. Lingamurthy S/o P. Kotilingam, Aged about 60 years,  
Emp No. 9189018, Retd. Chargeman (Tech.)
17. V. Shankaraiah S/o V.Nagabhushanam, Aged about 55 years,  
Emp No. 918995, Chargeman (Tech.)
18. M. Mohan Rao S/o M.Rama Rao, Aged about 61 years,  
Emp No. 918987-1, Chargeman (Tech.)
19. M. Sudhakar Reddy S/o M. Yadi REddy, Aged about 51 years,  
Emp No. 918898-3, Chargeman (Tech.)

OA/020/00573/2016

20. P. Vasanth Rao S/o P. Datta Rao,  
Aged about 59 years, Emp No. 918887-8, Chargeman (Tech.)
21. Md. Abdul Majeed S/o Md. Abdul Waheed ,



Aged about 58 years, Emp No.918883-2, Chargeman (Tech.)

22. B. Prasada Rao S/o B. Veerraju,  
Aged about 56 years, Emp No.919005, Chargeman (Tech.)
23. M. Nagalaxman S/o M.Narsaiah,  
Aged about 52 years, Emp No.918894-6, Chargeman (Tech.)
24. K. N. Satyanarayana S/o K.V.Surya Narayana,  
Aged about 57 years, Emp No.918997, Chargeman (Tech.)
25. G. Amarnath S/o G.Anjaiah,  
Aged about 56 years, Emp No.918996, Chargeman (Tech.)
26. M. Laxma Reddy S/o Narayan Reddy,  
Aged about 55 years, Emp No.919001, Chargeman (Tech.)
27. K. Prabhakara Reddy S/o Anji Reddy, Aged about 50 years,  
Emp No.919010, Chargeman (Tech.)
28. B. Sathiah S/o Balaiah, Aged about 53 years,  
Emp No.919083, Chargeman (Tech.)
29. K. Sanjeeva Reddy S/o K. Narayan Reddy, Aged about 52 years,  
Emp No. 918984-1, Chargeman (Tech.)
30. N. Ranga Reddy S/o Papaiah, Aged about 52 years,  
Emp No.919077, Chargeman (Tech.)

OA/020/00573/2016

31. T. Gopal S/o T.Venkaiah,Aged about 60 years,  
Emp No. 918897-6, Chargeman (Tech.)
32. G. Janardhan S/o Pochaiah, Aged about 55 years,  
Emp No. 918989, Chargeman (Tech.)



33. D. Balaiah S/o D.Guruvaiah,  
Aged about 56 years, Emp No.919007, Chargeman (Tech.)
34. M.V.V.P.ChMouleshwar Rao S/o M.VenkataRathnam,  
Aged about 52 years, Emp No. 9189032, Chargeman (Tech.)
35. N. Vidya Sagar Raju S/o N.Laxminarayana Raju, Aged about 60 years, Emp No.918907-8, Chargeman (Tech.)
36. S. Sathma Ram S/o Ananthaiah, Aged about 54 years, Emp No.919080, Chargeman (Tech.)
37. P. Ashok S/o P. Babu Rao, Aged about 51 years, Emp No. 919191, Chargeman (Tech.)
38. V. Prathap Reddy S/o V. Ram Reddy, Aged about 53 years, Emp No.919008, Chargeman (Tech.)
39. B. Sreenivas S/o Laxminarayana, Aged about 56 years, Emp No. 919085, Chargeman (Tech.)
40. B. Rajender Singh S/o B. Laxman Singh, Aged about 58 years, Emp No. 919073, Chargeman (Tech.)
41. N. Mohan Rao S/o Narayana, Aged about 56 years, Emp No. 919003, Chargeman (Tech.)

OA/020/00573/2016

42. K. Prabhakar Reddy S/o K. Krishna Reddy, Aged about 53 years, Emp No. 918895-3, Chargeman (Tech.)
43. N. Shankarappa S/o N. Channappa, Aged about 57 years, Emp No. 918999, Chargeman (Tech.)



44. G. Devanandam S/o G. Venkaa Swamy, Aged about 54 years, Emp No. 919004, Chargeman (Tech.)
45. A. Ramalu S/o Kankaiah, Aged about 59 years, Emp No. 919078, Chargeman (Tech.)
46. S. Mallaiah S/o S.Bhoomaiah, Aged about 54 years, Emp No. 919009, Chargeman (Tech.)
47. T. Kista Reddy S/o Balram Reddy, Aged about 57 years, Emp No. 918988, Chargeman (Tech.)
48. A. Ramanujam S/o Venkatachalam, Aged about 58 years, Emp No. 918917-6, Chargeman (Tech.)
49. M. Ramchander S/o Buggappa, Aged about 60 years, Emp No. 919081, Chargeman (Tech.)
50. P. Pavankumar S/o P. Narayana, Aged about 54 years, Emp No. 918908-5, Chargeman (Tech.)
51. P. Sudhakar S/o P. Chandraiah, Aged about 58 years, Emp No. 919002, Chargeman (Tech.)
52. P. Venkat Reddy S/o P. Mank Reddy, Aged about 55 years, Emp No. 919076, Chargeman (Tech.)

OA/020/00573/2016

53. M. Sunder S/o Ramsingh, Aged about 49 years, Emp No. 919082, Chargeman (Tech.)
54. M. Narasimulu S/o Bachiah, Aged about 59 years, Emp No. 91893605, Chargeman (Tech.)
55. G.V. Ramana Murthy S/o G. Tata Rao, Aged about 57 years, Emp No. 919006, Chargeman (Tech.)
56. A. Venkateswaralu S/o Laxminarayana, Aged about 53 years,



Emp No. 919071, Chargeman (Tech.)

57. Md. Mashooq Basaha S/o , Md.Ghouse, Aged about 54 years,  
Emp No. 9188969, Chargeman (Tech.)
58. Christopher S/o Balaiah, Aged about 58 years,  
Emp No.919015, Chargeman (Tech.)
59. Nagaiah S/o Kistaiah, Aged about 61 years,  
Emp No. 9188848-8, Chargeman (Tech.)
60. G. Ananthaiah S/o G.Veeraiah, Aged about 57 years,  
Emp No. 918910-9, Chargeman (Tech.)
61. G. Narendra S/o Ramappa, Aged about 57 years,  
Emp No.9189388, Chargeman (Tech.)
62. R. Narasimha Rao S/o Subrahmanyam, Aged about 57 years,  
Emp No.918902-5, Chargeman (Tech.)
63. Ch. Bhasker Murthy S/o Murhari Rao, Aged about 58 years,  
Emp No. 9189993, Chargeman (Tech.)

OA/020/00573/2016

64. G. Prabhakar Reddy S/o G.Somya Reddy, Aged about 57 years,  
Emp No. 919068, Chargeman (Tech.)
65. V. Koteshwara Rao S/o V. Seetha Ramiah, Aged about 57 years,  
Emp No. 919105, Chargeman (Tech.)
66. Ramalu S/o Sayanna, Aged about 57 years,  
Emp No.919070, Chargeman (Tech.)
67. Md. Shareef S/o Md.Yaseen, Aged about 60 years,  
Emp No.9188727, Chargeman (Tech.)

(By Advocate : Mr. M. C. Jacob)

...Applicants



Vs.

1. Union of India,  
Represented by the Secretary,  
Ministry of Defence, Government of India,  
South Block, New Delhi-110011.
2. The Director General of Ordnance Factories,  
Ordnance Factory Board,  
Ministry of Defence, 10 A, Saheed Khudiram  
Bose Road, Kolkata – 110011.
3. The General Manager,  
Ordnance Factory Medak,  
Ministry of Defence, Yeddu-mailaram,  
Medak Dist, Telangana – 502205.

(By Advocate : Mrs.K.Rajitha, Sr.CGSC)

....Respondents

----

OA/020/00573/2016

(Oral Order per Hon'ble Mrs.Naini Jayaseelan, Administrative Member)

----

Heard Mr. M. C. Jacob, learned counsel for the applicant and Mrs. K. Rajitha, learned Senior Standing Counsel for Respondents.

2. Mr. M. C. Jacob, learned counsel for the applicant submits that this OA has become infructuous since the 3% increment prayed for has been sanctioned vide Order No.15/1011/VLC/OFMK/LEGAL/2016, dated 16.11.2016.

3. In view of the above submission, the OA is disposed of as having

become infructuous. No order as to costs.



(NAINI JAYASEELAN)  
ADMINISTRATIVE MEMBER

vi.